

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/427/ (IB)/2017**

**NAME OF THE PETITIONER(S) : M.K SONS ENGINEERING PVT LTD**

**NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD**

**UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) B. Dhanaraj -

W L N A - B. Dhanaraj

2) S. S. N. K. A. K.

Counsel for Respondent, K. S. M. M.

**ORDER**

Counsel for both the parties present. Counsel for the Respondent submitted that the matter is likely to be settled for which she prays for time. At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

S. Vijayaraghavan

**(S. Vijayaraghavan)  
Member (Technical)**  
HV

**(Ch. Md. Sharief Tariq)  
Member (Judicial)**